

F. No. 296/4/2017- CX-9
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
Office Memorandum

New Delhi, dated the 02.01.17

Subject:-Weekly Report in respect of important developments in CBEC for the week –02.01.17 to 06.01.17 reg.

Based on the inputs received from various sections, following is the compilation of the important developments for the week –02.01.17 to 06.01.17.

1. Administrative Changes:-

- Order regarding assigning of additional charge in the grade of Chief Commissioner of Customs and Central Excise has been issued vide Office Order No. 01/2017 dated 04.01.2017.
- Order regarding promotion of Shri Vinod Kumar Singh Kushwah to the grade of Principal Commissioner of Customs and central Excise has been issued vide Office Order No. 02/2017 dated 05.01.2017.
- Order regarding postings/transfers of 3 IRS Officers in the grades of Deputy / Assistant Commissioner of Customs and Central Excise has been issued vide Office Order No. 03/2017 dated 06.01.2017.

2. Legislative Changes:-

- Notification No. 01/2017-Cus(N.T.) dated 05.01.2017 issued regarding Rate of exchange of conversion of the foreign currency with effect from 06.01.2017.
- Notification No. 02/2017-Cus(N.T.) dated 06.01.2017 has been issued to further amend Notification 63/94 dated 21.11.1994.
- Notification No. 01/2017-Cus(ADD), dated 05.01.2017 has been issued to levy definitive anti-dumping duty on import of 'Jute Products' viz. Jute Yarn/ Twine (multiple folded/cabled and single), Hessian fabric and Jute sacking bags from Bangladesh or Nepal for a period of five years (unless revoked, superseded or amended earlier)
- Notification No. 01/2017-CE, dated 05.01.2017 has been issued to further amend notification No. 02/2011-Central Excise dated 1st March, 2011.

3. Any Circular/Instruction:-

- Circular No 01/2017-Cus(N.T.) dated 04.01.2017 issued regarding extending the Single Window Interface for Facilitation of Trade(SWIFT) to exports.
- Instruction F. No. 276/104/2016-CX.8A(Pt) dated 03.01.2017 issued for withdrawal of Instructions regarding inclusion of Show Cause Notice issued in relation to sub-section (11) of Section 28 of the Customs Act. 1962 on the competency of officers of DG DRL DGCEI and Customs (Prev.) in the Call Book.

(Manish Mohan Govil)
OSD(CX.9)

1. Chairman, CBEC
2. Member (Admn)
3. Member (Budget/GST)
4. Member (Cus & Legal)
5. Member (CX/ST/IT)

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